

**IN THE HIGH COURT OF JUDICATURE AT PATNA
CRIMINAL MISCELLANEOUS No.71293 of 2023**

Arising Out of PS. Case No.-545 Year-2022 Thana- MAHUA District- Vaishali

Amlesh Kumar, Son of Kailash Singh, R/O Village - Fatehpur Pakari @
Fatehpur Pakri, P.S.- Mahua, District - Vaishali

... .. Petitioner/s

Versus

The State of Bihar

... .. Opposite Party/s

Appearance :

For the Petitioner/s : Mr. Manish Chandra Gandhi, Advocate

For the Opposite Party/s : Mrs. Asha Devi, APP

**CORAM: HONOURABLE MR. JUSTICE PARTHA SARTHY
ORAL ORDER**

6 30-08-2024

1. Learned counsel for the petitioner submits that Cr. Misc. no. 17656 of 2023 (Kailash Singh & Ors. vs. The State of Bihar & Anr.), an application for bail arising out of this very F.I.R., has been decided by this Court by order dated 5.6.2023.

2. In view of the judgment of the Hon'ble Supreme Court dated 19.1.2024 passed in Cr. Appeal no. 303 of 2024 (Kusha Duruka vs. The State of Odisha), put up this case before appropriate Bench.

(Partha Sarthy, J)

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